

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-242/2010/1829/A

From :- Shri Kaushik Kumar Sharma,
JT. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Rita Kar,
District & Sessions Judge,
Nagaon.

Dated Guwahati the 5th April 2019.

Sub: **Permission to leave station.**

Ref:- Letter No. DJN/2097 dated 03.04.2019

Madam,

With reference to the above, I am directed to inform you that, your prayer for permission to leave the station, w.e.f. the evening of 05.04.2019 till the morning of 06.04.2019 and also from the evening of 06.04.2019 till the morning of 08.04.2019, has been ~~rejected~~ granted.

Shri Aminur Rahman, Addl. District & Sessions Judge No. 1, Nagaon, in his absence the senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-242/2010/1830/A, dated 05.04.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)